

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/195/2016

NAME OF THE PETITIONER(S) : A. Prakash

NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1. UBI VISHNU
ANANT M
Counsel for R1, R2
Ananth

2. S. Aravindan
Counsel for R1, R3, R4
for Fox Mart & Associates. S.

ORDER

Counsels representing both the parties are present and prayed time. At request the matter is posted for final hearing. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)